

DIVISION BENCH
COURT - II

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1422(KB)2018
IA(I.B.C)/889(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	S S ENGINEERS VS HPCL BIOFUELS LTD.
UNDER SECTION	IBC UNDER SEC 9

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr.Amit Sarkar Bachi, Adv.] For petitioner in IA 889/2022
Mr.Sayoni Choudhuri,Adv.]

Mr.Saurav Jain,Adv.] For Respondent in IA 889/2022

ORDER

1. Ld. Counsel on both sides present.
2. **IA(IBC)/889/KB/2022-** It is stated that arguing counsel is busy before the Hon'ble High Court, matter is adjourned to **13/01/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)